

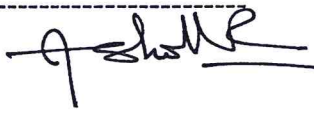
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/153/2016
NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others
NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others
UNDER SECTION : 397/398, 402, 403

S.No.	Name (in Capital)	Represented by	Signature
1.	R. VI DAYARHANIAR R. ASHOK KUMAR	Counsel for Petitioners	

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. As seen from the order dated 28.11.2017, there was no representation on behalf of the Respondent. One last and final opportunity is given to the Respondent for causing appearance and filing the counter failing which appropriate order will be passed. Put up on **15.01.2018 at 10.30 A.M.**

ghk

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MEMBER (JUDICIAL)